

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (CrI.) No(s). 4712/2019

(Arising out of impugned final judgment and order dated 26-02-2016 in CRLA No. 7669/2009 passed by the High Court Of Judicature At Allahabad)

PANKAJ ALIAS BOBBY

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR I.R. and IA No.74611/2019-EXEMPTION FROM FILING O.T.)

Date : 20-05-2019 This matter was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE SANJIV KHANNA
[VACATION BENCH]

For Petitioner(s)

Mr. B.P. Singh Dhakray, Adv.
Mr. Shakti Singh Dhakray, Adv.
Mr. Kumar Dushyant Singh, AOR
Mr. Probodh Chakarborty, Adv.

For Respondent(s)

Mr. Satyalipsu Ray, Adv.
Mr. S.S. Ray, Adv.

Mr. Vishnu Shankar Jain, Adv.

UPON hearing the counsel the Court made the following

O R D E R

This special leave petition has been filed against an interim order dated 26.02.2016 passed by the Division Bench of the High Court of Judicature at Allahabad rejecting in effect the fourth Bail Application filed by the petitioner.

It appears that the petitioner was tried and convicted *inter alia* for offence under Section 302 of the Indian Penal Code (for short 'the IPC'). Maybe offence is related to matrimonial dispute

as contended by the petitioner but that is inconsequential. A murder is a murder whether it arises out of matrimonial dispute or otherwise.

Be that as it may, the petitioner has been in custody since 22nd March, 2006 i.e for more than 13 years. The appeal against the order of conviction was filed in the High Court in 2009. For ten years, the appeal is pending. We request the High Court to hear and dispose of the appeal within three months from today. In the event, the appeal cannot be disposed of within three months, the High Court shall grant bail to the petitioner on such terms and conditions as it deems appropriate.

The special leave petition is disposed of.

(MEENAKSHI KOHLI)
COURT MASTER

(RAJ RANI NEGI)
ASSISTANT REGISTRAR